

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Galasey Life Care Services Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHAY KUMAR DAS	Adv.	Petitioner	Abhay Kumar Das.
2.	Shubham Jri	AR	Rep. No-1	Shubham

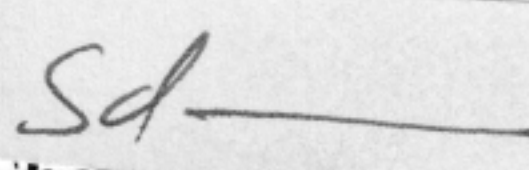
C.P. No. 80/ND/2015

Sri Abhay Kumar Das for the petitioner. Shri Shubham, authorised representative of Respondent Company. Order in respect of I.A. is in process of dictation.

Hence, the matter is adjourned for pronouncement of order on 26<sup>th</sup> February, 2018.

Date: 13/02/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)